GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA

UNSTARRED QUESTION NO. 4124

TO BE ANSWERED ON AUGUST 10, 2016

REDUCTION IN STAMP DUTY

No. 4124 SHRI SUDHEER GUPTA:

SHRI BIDYUT BARAN MAHATO:

SHRI GAJANAN KIRTIKAR:

KUNWAR HARIBANSH SINGH:

DR. SUNIL BALIRAM GAIKWAD:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has recently written to the State Chief Ministers to reduce stamp duty on registration of houses for poor;
- (b) if so, the details thereof along with the aims and objectives thereto:
- (c) the response of the State Governments thereto, State/UT-wise;
- (d) whether the Government has provided assistance to States for modernization and digitization of land records, if so, the details thereof along with the status thereto, State/UT-wise; and
- (e) the other steps taken/being taken by the Government to promote housing sector in the country?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH)

(a) to (c): Housing for All by 2022 is one of the important agendas before the Government and there is a need to build an enabling environment for catalyzing the market for Affordable Housing through various measures.

Cont...

In order to facilitate supply of affordable houses to the targeted segments of the society as well as to increase the stock of affordable houses in the country, all the Chief Ministers of States/UTs have been requested in May, 2016 to consider rationalization of stamp duty or waiver of the same for affordable housing projects.

In addition, the Department of Revenue, Ministry of Finance has written letters to Chief Secretaries of all the States/UTs with a request to consider lowering of stamp duty for mortgage registration to 1% for the first tranche of housing loans and also to exempt affordable housing projects from payment of stamp duty.

- (d): The Department of Land Resources is implementing the scheme Digital India Land Records Modernization Programme (DILRMP) under which the States and UTs are provided financial assistance for implementation of various components under the Scheme. The present status of physical and financial progress made in the Scheme as reported by the States/UTs concerned is Annexed.
- (e): 'Land' and 'Colonisation' are State subjects, therefore it is the responsibility of States/UTs to ensure housing to all citizens. In order to supplement the efforts of States/UTs and promote the housing sector in the country, this Ministry has launched the Pradhan Mantri Awas Yojana (PMAY) (Urban) with the components Slum rehabilitation of Slum Dwellers; Promotion of Affordable Housing for weaker sections through Credit Linked Subsidy; Affordable Housing in Partnership with public & private sectors; and Subsidy for beneficiary-led individual house construction or enhancement.

Apart from this, some of the policy/legislative initiatives taken by the Ministry to augment the housing stock in the country are as under:

 The Ministry has started the process to update/revise the National Urban Housing & Habitat Policy (NUHHP), 2007.

- A 'Template for Preparation of State Housing Policy for Urban Areas' has been released in June, 2016 to assist States in formulating housing policies to address the current requirements of the sector.
- This Ministry is in the process of finalisation of the National Urban Rental Housing Policy in order to create a vibrant, sustainable and inclusive rental housing market in India.
- Approval procedures for housing and construction projects have been simplified and streamlined in consultation with other line Ministries. PMAY(Urban) Guidelines also mandate certain steps in this direction, such as setting up of online single window for construction permits and concept of deemed building permission and layout approval in certain circumstances.
- In order to bring accountability and transparency in the sector for improving governance, for protecting consumer interest, and speedy mechanism for adjudication of disputes, this Ministry has piloted the Real Estate (Regulation and Development) Act, 2016; specified sections of which have come into effect from 01st May, 2016.
- In order to provide a framework for regulation of tenancy for commercial and residential properties, this Ministry has drafted a Model Tenancy Act and shared the same with States/UTs.

Department of Land Resources

Digital India Land Records Modernization Programme (DILRMP) e-Dharti

e/UT: MAHARASTRA

futerization of Land Records(CLR)

S.No.	District	Villages ((No)												
			,												
1	0		CLRC	Completed	CLR Ongoing		No of Villages	554 Philippi							
	2	3			- Jangonig	CLR Not Starte	ed Mutation								
	Ahmadnagar	1590		4	5		Computerized	Issuance of digitally	ROR Linkage With	T					
_	Akola	1053	1583(99.56	,%)	3(0.19%)	6	7	signed ROR	Aadhaar Completed	ROR Linkage					
	Amravati	1998	1038(98.58	3%)	2(0.19%)	4(0.25%)	1580(99.37%)	8	9	The string of					
	Aurangabad ·	1351	1233(61.71	%)	722(36.14%)	13(1.23%)	1038(98.58%)	1(0.06%)	0(0%)	10					
	Bhandara	914	1275(94.379	%)	18(1.33%)	43(2.15%)	1043(90.36%)	1(0.09%)	0(0%)	1(0.06%)					
	Bid		876(95.84%			58(4.29%)	1943(97.25%)	141(7.06%)	0(00()	1(0.09%)					
	Buldana	1364	1167(85.56%	24.	4(0.44%)	34(3.72%)	1277(94.52%)	13(0.96%)		7(0.35%)					
	Chandrapur	1434	1386(96.65%		43(3.15%)	154(11.29%)	878(96.06%)	0	2(0.15%)	11(0.81%)					
	Dhule	1808	1684(93.14%	//	2(0.14%)	46(3.21%)	1187(87.02%)	12(0.88%)	0(0%)	0(0%)					
	Gadchiroli	688	651(94.62%)		116(6.42%)	8(0.44%)	1388(96.79%)	12(0.00%)	0(0%)	12(0.88%)					
	Gondiya *	1679) 3	32(4.65%)		1728(95.58%)		14.14.14.04.1	0(0%)					
		951	1678(99.94%	6)		5(0.73%)	654(95.06%)	0	0(0%)						
	Hingoli *	712	881(92.64%)	2	27(2.84%)	1(0.06%)	1678(99.94%)	1(0.15%)	0(0%)	0(0%)					
	Jalgaon	1517	688(96.63%)	1/	(0.14%)	43(4.52%)	876(92.11%)	1(0.06%)	0(0%)	1(0.15%)					
	Jalna	990	1500(98.88%)		(0.07%)	23(3.23%)	683(95.93%)	0	0(0%)	0(0%)					
-K	Kolhapur	1275	985(99.49%)	11/1	(0.1%)	16(1.05%)	1491/07 0794	10	Diani	0(0%)					
	Latur	950	1251(98.12%)			4(0.4%)	1481(97.63%)	1770 0700	0(0%) 0	0(0%)					
M	Mumbai (Suburban) *	89	926(97.47%)		1(0.86%)	13(1.02%)	983(99.29%)			1(0.07%)					
N:	Vagpur		84(94.38%)		0.32%)	21(2.21%)	1229(96.39%)	121(1) 2 10/1	0(0%)	0(0%)					
	landed	1942	1182(60.87%)		2.25%)	3(3.37%)	927(97.58%)	000 0500	0(0%) 4((0.31%)					
	landurbar *	1656	1605(96.92%)		9(33.42%)	111(5.72%)	86(96.63%)	10	0(0%)	(0.84%)					
	ashik	1011	887(87.73%)	13(1		38(2.29%)	1823(93.87%)	246(12.67%)	()(()9/.)	(0%)					
	The state of the s	1939		0			1572/04 020/1		0/00/1	(0.46%)					
	smanabad	738	1922(99.12%)	11(0		124(12.27%)	870(86.05%)	2(0.12%)		(0.12%)					
	alghar	1013	732(99.19%)	0	10	6(0.31%)	1010/00 500	4(0.4%)							
	rbhani	888	937(92.5%)	3(0.3		6(0.81%)	732(00 400)	2(0.1%))(0%)	0.3%)					
Pun	The state of the s	2011	829(93.36%)		9600	3(1.21%)	934(92.2%)	1(D E 10:)	(10%)	0.1%)					
	igarh	1957	1929(95.92%)	15(0	750()	(0.79%)			4(0	0.54%)					
Ratr	tnagiri	1583	1921(98.16%)		dans.	(3.33%)			(0%) 3(0	0.3%)					
Sang	nali		1566(98.93%)	8(0.4	41%)	8(1.439)	1911(95.03%)	6/() 20/)	1000	1%)					
Salai	ara	730	714(97.81%)	11(0.6	.09%)	(0.389/)	1917(97.96%)	4(0.20()	(0%) 6(0	0.3%)					
	dhudusa	1758	1376(78.27%)	3(0.41	1%)	3(1 700/)	1569(99.12%)	0(0	(0%) 4(0.	0.2%)					
Solap	nuourg	752	745(99.07%)	375(2		0.4%)	699(95.75%)		0%)						
Thane		1156	1002(04 1001)	2(0.27	7%)		1366/77 701	0(0	0%)						
	200000000000000000000000000000000000000	1013	1092(94.46%)	61(5.2		0.00%)	20/07 070			.28%)					
Wardl		1405	946(93.39%)	22(2.17	170/	0.20%)	128(97.58%)	(0.27%)	7%)						
Washi	him * 7	97	1396(99.36%)	5(0.369	43(4	(4.44%)	66(05.300)	0(0)	2(0,2	27%)					
Yavatr	Ilmal 2	146	784(98.37%)	11(1.38	99()	1.2070)	309(00 50()	D(0°	0(0%						
Total			2069(96.41%)				398(99.5%) 15		0(0%						
//ulrmp.nic	tic.in	4858	41518	37(1.72		1 869/1	00(98.62%)	0.3500		28%)					
				2266	1074	1/11		0 3300	%)	The second second					
					1	142	1829	0(0%	0/ \	23%)					

FINANCIAL PROGRESS (Release of Funds & Utilization reported) under the DILRMP 2008-09 to 2015-16 (As on 31.03.2016)

SI. S	2.1	2008-09 2009-10 2010-11 2011-12 2012-12														1				Rs. in lal	
No. States/U	Fund	. 1	Districts covered	Funds released	Districts covered	s Funds	D-11 Districts covered	2011-12		2012-13		2013-14		2014-15		2015-16		Total			
	releas	ed						Funds released	Districts covered	Funds released	Districts covered	Funds released	Districts	Funds	Districts	Funds released	Districts	Funds released	Districts	Utilization Reported	
1 Andhra Prades		60	5			117.64		900.00	1	1131.20				7.0.00		released	covered		covered		
2 Arunachal Prac	lesh .					48.60	1			1131.20	-		+		7			5505.44	13	2204.19	3301.
3 Assam*				1806:12	20	329,63	7		-		-	1.91	-	1011.48	2	147.34		1207.42	3	0.00	per la company de la company d
4 Bihar	748.4	18	2	720.80	3	744.43	5	1623.23	11	1606.67	6	2327.82						2137.56	27	46.68	the second of the last two parts and the second
5 Chhattisgarh			70,	553.86	2	414.71	3	1500.00	8	877.00	-	2327.82	11					7771.42	38	5766.85	2004.
6 Gujarat	715.4	15	3			5527.24	12			214.07	7	1511.00	-					3345.57	13	1935.62	1409.
7 Goa										22.107	-	1311,00	4	1641.990	6	2700.00		12309.75	32	8216.66	
8 Haryana	285.0	6	2	1374,94	8	2101.48	11.			124.95		20.00	-	398.55	2			398.55	2	51.30	347.7
9 Himachal Prad	sh 488.9	5	3	326.82				500.00	4	1004.80		30.00	-	99.20		00.03		4095.63	21	2489.00	1606.6
10 Jammu & Kash	mlr** 65.63	3	2			235.20			7	589.05		10.78	-	1949.10	5	50.00		4330.45	12	1938.24	2392.2
11 Jharkhand						162.25	4	2227.66	16	309.03		333.88	3					988.56	12	795.69	192.8
12 Karnataka								227.00	10	2451.20	-	117.64						2507.55	20	1172.28	1335.2
13 Kerala	1			700.79	3			225,45	a	2451.20	6							2451.20	6	22.56	2428.6
14 Madhya Prades	h 1266.3	33	5	4168.04	15	3031.83		1602.59	7	22.05		632.00	4					1558.24	11	1558.24	0.0
15 Maharashtra	3693.0	11	6	788.78		117.64	10	117.00		33.85		47,00		4.86		4.00		10158.50	27	8576.96	1581.5
16 Manipur	168.5	3	4				10	117.00		0.72		1819.01	18					6536.16	34	1673.67	4862.4
17 Meghalaya	431.4	3	3	192.32	2		-											168.53	4	0,00	168.5
J.B Mizoram						323.72	1	265.24		177.04								623.75	5	78.07	545.6
19 Nagaland	58.97		2		-	181.63	2	574.54	2	177.81	1	661.31		90.00		119.55		1637.63	3	1518.08	119.55
20 Odisha	924.2	7	4	1467.22	3	147.05	-	374.34	2	41.07		612.49	3			120.00		1547.62	9	1277.62	270.00
21 Punjab	814.1	7	2			585.61	3			41.87	8	7047,62	15	,				9528.04	30	6750.56	2877.48
22 Rajasthan				3901.94	4	235.27	-		-	40.28		39.20		1317.00				2796.26	5	1050.09	1746.17
23 Sikkim	9.36		3			65.70	1	156.84			-	4137.34	7					8274.55	11	928.12	7346.43
24 Tamil Nadu								281.14	2			594.29		116.00				942.19	4	197.15	745.04
25 Telangana								20111		-		1101.46	30	1502.00		277.13		3161.73	32	1427.94	1733.79
26 Tripura	271.68	3	4			385.65		117.63		820.39	-			8385.21	10			8385.21	10	1111.00	7274.21
27 Ultar Pradesh	1346.5	0	5	70.86		435.13	3	117.105		020.39	3	57.28		581.73		13.11		2247.47	7	1223.74	1023.73
28 Uttarakhand									-		18							1852.49	26	538.35	1314.14
29 West Bengal	3991.5	5	10	3264.54	9			235.28		70.70				762.17	13			762.17	13	0.00	762.17
30 A & N Islands	25.71		1	28.39		12.15	-	6.00		39.20								7530,57	19	4679.10	2851.47
31 Chandigarh					-	XC115	_	0.00										72.25	1	53.49	18.76
32 D & N Haveli**	24.29		1	33.68		33.68										50.00		50.00	0	0.00	50.00
33 Delhi	-					23.00				4.39		3.42						65.78	i	24.29	41,49
34 Daman & Diu				103.72	2		-			132.07	1					-		132.07	i	0.00	132.07
35 Lakshdweep			- 1	4.21	1	162.20												103.72	2	68.60	35.12
36 Puducherry	190.00	1	2	36.93	1	102-20		117.61										166.41	1	166,41	0.00
37 Misc.		1		- 31.23	-	80.00		117.64										344.57	2	94.23	1
Total All States/	JTs 18875.9	6.	69 1	9543.96	72 1			155.00		195.60		222.69		220.14	-	137.00	-	1310.43		285.58	250.34
committed - The an					/2 1	15478.43	63 1	0605.24	63 9	485.12	50 2	1308.03	92 1	8079.43		998.13				203.30	1024.85

^{**}J&K Rs.235.20 lakh the demand draft got cancelled.

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^{** *}Rs.33.68 lakh got revalidated

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